Annexure 6 - LIST OF OC - Government Dues

Name of the corporate debtor: S.L.O. Industries Limited: Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 31.08.2025

List of operational creditors (Government Dues)

No.	Departmen		Details of cla Date of receipt		Amount of claim admitted		Amount covered by lien or attachmen t pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	claim	Amount of claim under verificati on	Remarks, if
1	Office of the Income Tax Officer	Central Government	11.02.2022	117737563	117737563	Unsecured	Nil	No	2.37	0	0	0	0	
2	Tmt. G Maheswari, Assistant Commission er (ST)(FAC)	State Govern ment	19.02.2022	154325543	154325543	Unsecured	Nil	No	3.11	0	0	0	0	
3	DS Saravanan. Assistant Provident Fund Commission er,	Central Govern ment	21.02.2022	121726904	121726904	Unsecured	Nil	No	2.45	0	0	0	0	
4	Office of the Assistant Commission er of GST & Central Excise	Control	21.02.2022	22598544	22598544	Unsecured	Nil	No	0.46	0	0	0	0	

Total 416388554 416388554 40388554 8.39 0 0

The last date of receipt of claim fallen on 20.02.2022, sunday being a holiday, postal receipt of claim on the next day i.e., on 21.02.2022 was considered as claim submitted.

Note

^{1.} The admission of the claim is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of

The acceptance of claim is on the condition that the claimant has agreed to rectify the discrepencies pointed out in the documents submitted and communicated.
 The admitted amount is subject to change in the event any new information is available to the Liquidator.